

Annexure - 8

Name of the corporate debtor: **SRINITHI ENTERPRISES PRIVATE LIMITED**
Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 19-02-2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				
1.	63IDEAS INFOLABS PRIVATE LIMITED			37321438	37321438	Operational	NA	NA	NA	0.00%	NA	NA	NA	37321438	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT
2.	SAGAA TRADERS, SALEM			141328420	141328420	Operational	NA	NA	NA	0.00%	NA	NA	141328420	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT	
3.	NAKODA DIARY PRIVATE LIMITED			59682192	59682192	Operational	NA	NA	NA	0.00%	NA	NA	59682192	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT	

For **SRINITHI ENTERPRISES PRIVATE LIMITED**
(UNDER CIRP)



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